

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17434-17435/2017

JITENDRA JEET SINGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA THROUGH SECRETARY DEFENCE & ORS.

Respondent(s)

Date : 13-09-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Avinash Kumar, AOR
Mr. Abhishek Singh, AOR

For Respondent(s)

Mr. Umesh Babu Chaurasia, Adv.
Mr. A.K. Sharma, AOR
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Vakalatnama has been filed on behalf of both the
appellants.

Registry to process as per order dated 10.4.2018.

KAPIL MEHTA
Registrar
13.9.2018

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